

C. A. T. Bench, JAIPUR

3

Date of Order

Orders

16/11/93

Mr. S.K. Jain - Counsel for applicant.
Mr. O.P. Sahu, Head Clerk, DRM office Kota
Deptt. representative on behalf of respondent No. 2.
Mr. M.K. Kapoor, CIA, Deptt. representative
on behalf of the respondent No. 3.

The letter dated 10/11/93
was produced for the perusal of the
Court in which direction have
been issued to cancel the transfer
of Mr. Arora. It was also submitted
by the Deptt. representatives that the
orders are being issued within a
day or two, now they remains
no grievance.

The O.A. stands disposed
of in the light of the
Submissions made by the respondents.

Assistant in
support of
service of
process filed
on 16.11.93.
8/12.11.93.

[Signature]
17/11/93

[Signature]
(P.P. Shrivastava)
Adm. member

[Signature]
(D.L. Mehta)
Vice-Chairman

Copy sent to the rip. C
(M. Bheri) on
wd 8/3/93
24-12-11/93